



Government of Jammu and Kashmir
School Education Department
Civil Secretariat, Srinagar

NOTIFICATION

Srinagar, the 6th September, 2016

SRO 290 . - In exercise of the powers conferred by section 124 of the Constitution of Jammu and Kashmir, the Government hereby makes the following amendment in Jammu and Kashmir School Education (Subordinate) Service Recruitment Rules, 2008; namely: -

In Schedule –II (B), for the entries appearing in columns 3, 4, 5 & 6 against Class-III, Category A, the following entries shall respectively be substituted: -

Class	Category	Designation	Pay Scale	Minimum Qualification for direct recruitment	Method of recruitment
III	A	Teachers (including teachers of Mobile Schools)	5200 – 20200 with Grade Pay of Rs. 2800/- for Graduates. 5200 – 20200 with Grade Pay of Rs. 2400/- for under-Graduates.	Graduate from recognized University	a) 95% by direct recruitment with the following ratio: - i) 70% from amongst the graduates with preference to candidate possessing higher qualification and those possessing M.Ed./B.Ed. ii) 30% from amongst Science/Maths Graduates having Physics, Chemistry, Zoology, Botany or Maths as one of the subjects in Graduation. b) 5% by promotion from Class- IV Category – “B” who possess qualification of 10+2 with 3 years substantive service in that class.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra)

Commissioner/Secretary to Government
School Education Department

Dated . 09. 2016

No. Edu-I/346/2015

Copy to the: -

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Director General of Police, J&K

